

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**C.P.No. 112(ND)/2014**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
03.10.2017**

**NAME OF THE COMPANY:** Manisha Anand Vs. Saga Infosolution Pvt. Ltd.  
&Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Ms. Kalasi Rai, Advocate

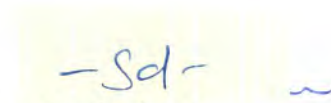
For the Respondent (s) : Mr. Atul Agarwal, Advocate

**ORDER**

Ms. Kalasi Rai, Advocate has put in appearance on behalf of the Petitioner and submits that she shall be filing her Vakalatnama within two days. Having put in fresh appearance, she prays for some time to address the final arguments.

To come up on 8<sup>th</sup> November, 2017 for final arguments.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**